

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 23rd November, 2011

NO.HC.VII-39/2011/ 9088 /A. The High Court has been pleased to promote temporarily the following Officers in Grade-II of the Assam Judicial Service to regular Grade-I of the said Service in usual scale of pay and other allowances as admissible under the Rules. They will be on probation as per Rules.

1. Shri Rajib Goswami, Addl. District and Sessions Judge, Fast Track Court, Kamrup, Guwahati
2. Smti Nirupama Rajkumari, Addl. District and Sessions Judge, Fast Track Court, Nagaon
3. Shri Mahmud Ahmed, Addl. District and Sessions Judge, Fast Track Court, Hojai


NO.HC.VII-39/2011/ 9089 /A. On their promotion to regular Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as shown below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters
1.	Shri Rajib Goswami, Additional District and Sessions Judge, Fast Track Court, Kamrup, Guwahati	Additional District and Session Judge, Dhubri (vice Shri Binoy Kumar Sarma already retired on superannuation)	Dhubri
2.	Smti Nirupama Rajkumari, Additional District and Sessions Judge, Fast Track Court, Nagaon	Additional District and Session Judge, Kamrup, Guwahati (vice Shri Ikramul Hussain already transferred)	Guwahati
3.	Shri Mahmud Ahmed, Additional District and Sessions Judge, Fast Track Court, Hojai	Additional District and Sessions Judge, Jorhat (vice Shri Prasanta Saikia already transferred)	Jorhat

NO.HC.VII-39/2011/ 9090 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers of the Assam Judicial Service, who have been promoted temporarily to regular Grade-I from Grade-II of the Service and place them on probation as per Rules as the Additional Sessions Judge of the Sessions Divisions with Head-quarters as shown against their names to exercise such powers within the local limits of their jurisdiction with effect from the date of taking over charges as such:-

Sl.No.	Name of the Officers	Sessions Division	Head-quarters
1.	Shri Rajib Goswami,	Dhubri	Dhubri
2.	Smti Nirupama Rajkumari,	Kamrup	Guwahati
3.	Shri Mahmud Ahmed,	Jorhat	Jorhat

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NO.HC.VII-39/2011/ 9091 /A. The High Court is pleased to promote temporarily the following Officers from Grade-II to Grade-I of the Assam Judicial Service on ad-hoc basis in usual scale of pay plus other allowances as admissible under the Rules until further order solely for the purpose of their appointment as Additional District and Sessions Judges of the Fast Track Courts sanctioned/ created by the Govt. of Assam, vide letters NO. JDJ(E)22/2001/15 dated 27.03.2001 and JDJ (E) 22/2002/ 40 dated 11.02.2002 and established vide Notification NO. JDJ (E) 22/2001/22 dated 02.04.2001 and NO.JDJ(E) 22/2001/141 dated 14.02.2001. Such appointment shall not amount to their regular promotion. On expiry of term of the scheme of the Fast Track Courts (ad-hoc) under the award of 11th Finance Commission, they will be repatriated to their parent cadre in the Assam Judicial Service, unless promoted regularly in the meantime. The ad-hoc promotion of the Officers will take effect from the date of assuming charge in the Fast Track Courts:-

1. Shri Sutham Das, Civil Judge & Asstt. Sessions Judge, Tinsukia
2. Shri Dulal Mech, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
3. Shri Hali Ram Basumatary, Chief Judicial Magistrate, Kokrajhar
4. Smt Seema Das, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
5. Smti Jolly Moni Sarma, Counsellor, Family Court, Kamrup, Guwahati

NO.HC.VII-39/2011/ 9092 /A. On their ad-hoc promotion to Grade-I from Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as Additional District and Sessions Judges of the Fast Track Courts in the Districts with Head-quarters as shown below against their names with effect from the date of their taking over charges as such:-

Sl.No.	Name of the Officers	Designation and place of posting	Head-quarters
1.	Shri Sutham Das, Civil Judge & Asstt. Sessions Judge, Tinsukia	Additional District and Sessions Judge, Fast Track Court, Biswanath Chariali (vice Shri Tarkeswar Lohar transferred on regular promotion to Grade-I of the Assam Judicial Service)	Biswanath Chariali
2.	Shri Dulal Mech, Chief Judicial Magistrate, Lakimpur, North Lakhimpur	Additional District and Sessions Judge, Fast Track Court, Nagaon (vice Smti Nirupama Rajkumari transferred on regular promotion to Grade-I of the Assam Judicial Service)	Nagaon

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3.	Shri Hali Ram Basumatary, Chief Judicial Magistrate, Kokrajhar	Additional District and Sessions Judge, Fast Track Court, Kamrup, Guwahati (vice Shri Rajib Goswami transferred on regular promotion to Grade-I of the Assam Judicial Service)	Guwahati
4.	Smti Seema Das, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	Additional District and Sessions Judge, Fast Track Court, Hojai (vice Shri Mahmud Ahmed transferred on regular promotion to Grade-I of the Assam Judicial Service)	Hojai
5.	Smti Jolly Moni Sarma, Counsellor, Family Court, Kamrup, Guwahati	Additional District and Sessions Judge, Fast Track Court, Kamrup, Guwahati (vice Shri Hali Ram Basumatary to be retired on 30.11.2011 on superannuation)	Guwahati

NO.HC.VII-39/2011/ 9093 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers of the Assam Judicial Service, who have been promoted temporarily on ad-hoc basis to Grade-I from Grade-II of the Service and to post them as Ad-hoc Additional Sessions Judges of the Sessions Divisions with Head-quarters as shown against their names to exercise such powers within the local limits of their jurisdiction with effect from the date of taking over charges as such:-


Sl.No.	Name of the Officers	Sessions Division	Head-quarters
1.	Shri Sutham Das,	Biswanath Chariali	Biswanath Chariali
2.	Shri Dulal Mech,	Nagaon	Nagaon
3.	Shri Hali Ram Basumatary,	Kamrup	Guwahati
4.	Smti Seema Das,	Hojai	Hojai
5.	Smti Jolly Moni Sarma	Kamrup	Guwahati

NO.HC.VII-39/2011/ 9094 /A. Shri Abdul Hakim, Additional Chief Judicial Magistrate, Dhubri is transferred and posted as Additional Chief Judicial Magistrate, Barpeta vice Shri Madhurjya Narayan posted at the same station i.e. Barpeta as Chief Judicial Magistrate.

Shri Hakim will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join at his new place of posting immediately.

NO.HC.VII-39/2011/ 9095 /A. Shri Chatra Bhukhon Gogoi, Additional Chief Judicial Magistrate, Nagaon is transferred and posted as Chief Judicial Magistrate, Kokrajhar vice Shri Hali Ram Basumatary transferred.

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Shri Gogoi will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment on 01.12.2011.

NO.HC.VII-39/2011/ 9096 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl.No.	Name of the Officer	District	Head-quarters
1.	Shri Chatra Bhukhon Gogoi	Kokrajhar	Kokrajhar

By Order,
Sd/- A. Barthakur,
REGISTRAR (VIGILANCE)